

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/48(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Finquest Financial Solutions Pvt Ltd.
V/s
Manpasand Beverages Ltd.

.....Applicant

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aadit Sanjanwala Adv.
For the Respondent : Mr. Jaimin Dave Adv. a.w Ms. Hirva Dave Adv.

ORDER

Relist the matter on 24.06.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)